

DIVISION BENCH  
COURT - II

**P-102**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/634(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07<sup>TH</sup> MAY 2024**

IN THE MATTER OF	<b>L AND T FINANCE LIMITED VS EMTA COAL LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearance (via video conferencing/physically)**

Mr. Vikram Wadehraa, Adv. ] For the Phoenix ARC  
Ms. Aasia Hasan, Adv. ]  
Mr. P. Choudhury, Adv. ]  
  
Mr. Jishnu Saha, Sr. Adv. ] For the Corporate Debtor  
Mr. Jishnu Chowdhury, Adv. ]  
Mr. Zeeshan Haque, Adv. ]  
Mr. T. Agarwal, Adv. ]  
Mr. Ram Maroo, Adv. ]

**ORDER**

1. Learned Counsel for the Phoenix ARC present. Learned Senior Counsel for the Corporate Debtor present.
2. An appeal has been preferred before the Hon'ble National Company Law Appellate Tribunal, New Delhi assailing the order dated 4<sup>th</sup> April, 2024, and the matter is supposed to come up on 17<sup>th</sup> May, 2024.
3. List this matter on **10<sup>th</sup> June, 2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**